## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

NAME (IN CAPITAL)

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
293/14	TP 7/17	Hearing	433(e)/ 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
()	D. BIHANN PRADEEP For SRECVAKA ASSOCHATES 8050368685	M/s. Lalitha Developer (Petitioner)	

Stone for deep

SIGNATURE

## ORDER

Counsel for petitioner is present. He has filed Memo along with information obtained from the Indian Postal website that, notice was delivered to the Respondents. Registry is directed to check and put up on the memo filed today. Further, the Counsel for Petitioner is directed to comply with the relevant provisions of Rules framed under I & B code applicable to the case.

List it on 09/06/2017.

Member (J)

Member (T)